

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 190
(To be answered on the 2nd February 2023)**

FLIGHTS FOR PILGRIMS

190. SHRI ACHYUTANANDA SAMANTA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to connect Bhubaneswar with Shirdi and Deoghar through direct flight since the State is frequented by pilgrims from both the States and if so, the details thereof and if not, the reasons therefor; and**
- (b) the time by which the Government proposes to start the service?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, airlines are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to service and operate with compliance of Route Dispersal Guidelines (RDGs) issued by Government across the country. Thus, it is up to the airlines to provide air services to/from any airport in country depending on their operational and commercial viabilities.
